	Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230													
Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 23.03.2024. List of other creditors (Other than financial creditors and operational creditors)														
					List of o	ther creditors (Oth	er than financial	creditors and operat	ional creditors)					
(Amount)														
SI.	Details of Claimant	Details of clai	m received	Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any
No.	Name of the Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered	Amount covered Whether related		% of voting share in CoC	C contingent claim		claim not	under verification	
						by security interest	by guarantee	party?			that may be set-off	admitted		
								if	applicable					
1	Ajay H Mehta	06-12-2023	33,38,480	33,38,480	Shares	0	0	Yes	0	0	0			
2	Atul H Mehta	06-12-2023	3,49,08,760	3,49,08,760	Shares	0	0	Yes	0	0	0			
3	Bhavesh H Mehta	06-12-2023	3,49,08,740	3,49,08,740	Shares	0	0	Yes	0	0	0			
4	Zoho Corporation Private Limited	14-12-2023	10,88,522	10,88,522	Trade Receivables	0	0	NA	0	0	0			
5	M/s. Rahul Traders	21-12-2023	1,96,935	1,96,935	Trade Receivables	0	0	NA	0	0	0			
5	Total		7,44,41,437	7,44,41,437	-	0	(		0	(	0 0	(	-	

Arun Kapoor Interim Resolution Professional In the matter of Compuage Infocom Limited IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230 IBBI Registered Address:G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706 IBBI Registered Iz-mail Id - arun.kapoor58@yahoo.in Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703